

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-04-2024 AT 10:30 AM**

CP(IB) No. 233/9/HDB/2023

AND

IA (IBC) 388/2024 in CP(IB) No. 233/9/HDB/2023

u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. Kalya Constructions Private Limited

...Operational Creditor

AND

M/s. Power Mech Projects Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

CP(IB) No. 233/9/HDB/2023

Matter adjourned to 24.04.2024.

IA (IBC) 388/2024

Learned Counsel Mr Kalyan Chakravathy, for respondent present through Video Conference.

Learned Counsel Ms Honey Satpal, for applicant present through Video Conference.

At request, matter adjourned to 24.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)